

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.338/2000

Tuesday this the 30th day of May, 2000

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. G. RAMAKRISHNAN, ADMINISTRATIVE MEMBER

1. P.Sasikumar, Technician III Diesel Shed, Southern Railway, Ernakulam.
2. P.S.Madhu -do-
3. S.Kumarasamy, Tech.III -do-
4. K.Chandran, Tech.III -do-
5. P.Sasikumar (ii), Tech.III .do.
6. J.Albert Arokaiaraj Tech.III -do-
7. M.Suresh, Tech.III (Ele) -do-
8. N.K.Unnikrishnan, Tech.III (Ele) -do-
9. Kathiranandan, Tech.III (Ele) -do-
10. T.Fakruden Ali Tech.III -do-
11. B.Sathikumaran Tech.III -do-
12. Johnson K.Daniel, Tech.III -do-
13. A.O.Yohannan, Tech.III -do-
14. S.Sasidharan, Khalasi Helper (Mech) -do-
15. N. Radhakrishnan, Tech.III -do-
16. P.M.Saseendran, Tech.III -do-
17. K.Reghu, Khalasi Helper (Mechanical).
18. B.Sinu, Khalasi (Mechanical) .do.
19. S.Krishnakumar, Khalasi Helper (Ele) -do-
20. Manilal Raja, Tech.III (Ele) -do-
21. S.Saji, Khalasi (Mech). -do-
22. Ramasamy. T.K. Khalasi Helper (Mech) -do- ..Applicants

(By Advocate Mr. Martin G.Thottan)

Vs.

1. Union of India (represented by the Secretary to Government of India, Ministry of Railways, Rail Bhavan, New Delhi.
2. The General Manager, Southern Railway, Headquarters Office, Park Town PO, Madras.3.
3. The Chairman, Railway Recruitment Board, Trivandrum.Respondents

(By Advocate Mrs.Sumati Dandapani (rep)

The application having been heard on 30.5.2000 the Tribunal on the same day delivered the following:

contd....

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

When the application came up for admission today, learned counsel for the applicants seeks permission to withdraw this application with liberty to file a fresh and proper application. The respondents have no objection. Liberty is granted and the application is dismissed as withdrawn. No costs.

Dated the 30th day of May, 2000



G. RAMAKRISHNAN
ADMINISTRATIVE MEMBER



A.V. HARIDASAN
VICE CHAIRMAN

S.